

**Government of Rajasthan
Law and Legal Affairs Department**

File No.-26(55)Jud./2015 Part-II

Jaipur, Dated; 10.09.22

Order

In compliance of order dated 27.07.2022 passed by the Hon'ble Supreme court of India in All India Judges Association Vs Union of India and ors. Writ petition (civil) no. 643/2015 The Hon'ble Governor is pleased to order for revision of pay of Judicial Officers, in supersession of previous order no. 26(12)Jud./2009 dated 03.05.2010, as below:-

**New Pay Matrix
Table-1**

| Sr. No. | Civil Judge (Jr.Div) Entry Level | Civil Judge (Jr.Div) I Stage ACP | Civil Judge (Jr.Div) II Stage ACP/Civil Judge (Sr. Div) Entry Level | Civil Judge (Sr.Div) I Stage ACP | Civil Judge (Sr.Div) II Stage ACP/District Judges Entry Level | District Judges (Selection Grade) | District Judges (Super Time Scale) |
|--------------------|----------------------------------|----------------------------------|---|----------------------------------|---|-----------------------------------|------------------------------------|
| Existing pay Scale | 27700-44700 | 33090-45850 | 39530-54010 | 43690-56470 | 51550-63070 | 57700-70290 | 70290-76450 |
| Existing Entry Pay | 27700 | 33090 | 39530 | 43690 | 51550 | 57700 | 70290 |

| Level | J-1 | J-2 | J-3 | J-4 | J-5 | J-6 | J-7 |
|---------|--------|--------|--------|--------|--------|--------|--------|
| Year 1 | 77840 | 92960 | 111000 | 122700 | 144840 | 163030 | 199100 |
| Year 2 | 80180 | 95750 | 114330 | 126380 | 149190 | 167920 | 205070 |
| Year 3 | 82590 | 98620 | 117760 | 130170 | 153670 | 172960 | 211220 |
| Year 4 | 85070 | 101580 | 121290 | 134080 | 158280 | 178150 | 217560 |
| Year 5 | 87620 | 104630 | 124930 | 138100 | 163030 | 183490 | 224100 |
| Year 6 | 90250 | 107770 | 128680 | 142240 | 167920 | 188990 | |
| Year 7 | 92960 | 111000 | 132540 | 146510 | 172960 | 194660 | |
| Year 8 | 95750 | 114330 | 136520 | 150910 | 178150 | 200500 | |
| Year 9 | 98620 | 117760 | 140620 | 155440 | 183490 | 206510 | |
| Year 10 | 101580 | 121290 | 144840 | 160100 | 188990 | 212710 | |
| Year 11 | 104630 | 124930 | 149190 | 164900 | 194660 | 219090 | |
| Year 12 | 107770 | 128680 | 153670 | 169850 | | | |
| Year 13 | 111000 | 132540 | 158280 | 174950 | | | |
| Year 14 | 114330 | 136520 | 163030 | 180200 | | | |
| Year 15 | 117760 | | | | | | |
| Year 16 | 121290 | | | | | | |
| Year 17 | 124930 | | | | | | |
| Year 18 | 128680 | | | | | | |
| Year 19 | 132540 | | | | | | |
| Year 20 | 136520 | | | | | | |

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- i. This Table contains designation of Judges
- ii. Existing pay scale
- iii. Existing entry pay and
- iv. Level J-1 to J-7

The above revision of pay structure is application of the multiplier of 2.81 for J-1 to J-5 and for J-6 to J-7 the increase is in the same proportion as that of High court Judges.

The annual increment shall be @3% cumulative, meaning thereby that the increment @3% has to be calculated on the previous years basic pay instead of fixed amount increments recommended by FNJPC and JPC.

The pay Level of the post of Judges will be as under:-

| S. No. | Designation | Pay level | Minimum and maximum of pay matrix |
|--------|---|-----------|-----------------------------------|
| 1 | 2 | 3 | 4 |
| 1 | Civil Judge (Jr.Div.) Entry Level | J-1 | 77840-136520 |
| 2 | Civil Judge (Jr.Div.) Ist Stage ACP | J-2 | 92960-136520 |
| 3 | Civil Judge (Jr.Div.) IInd Stage ACP/ Civil Judge (Sr.Div.) Entry Level | J-3 | 111000-163030 |
| 4 | Civil Judge (Sr.Div.) Ist stage ACP | J-4 | 122700-180200 |
| 5 | Civil Judge (Sr.Div.) IInd stage ACP/ District Judge (Entry Level) | J-5 | 144840-194660 |
| 6 | District Judges (Selection Grade) | J-6 | 163030-219090 |
| 7 | District Judges (Super time Scale) | J-7 | 199100-224100 |

Fitment/ migration from existing pay scale to the new pay matrix shall be as under:-

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Table-II (Fitment)

| S.No. | Existing Pay | New Proposed Pay |
|-------|--------------|------------------|
| 1 | 27700 | 77840 |
| 2 | 28470 | 80180 |
| 3 | 29240 | 82590 |
| 4 | 30010 | 85070 |
| 5 | 30780 | 87620 |
| 6 | 31550 | 90250 |
| 7 | 32320 | 92960 |
| 8 | 33090 | 95750 |
| 9 | 34010 | 95750 |
| 10 | 34930 | 98620 |
| 11 | 35850 | 101580 |
| 12 | 36770 | 104630 |
| 13 | 37690 | 107770 |
| 14 | 38610 | 111000 |
| 15 | 39530 | 114330 |
| 16 | 40450 | 114330 |
| 17 | 41530 | 117760 |
| 18 | 42610 | 121290 |
| 19 | 43690 | 124930 |
| 20 | 44770 | 128680 |
| 21 | 45850 | 132540 |
| 22 | 46930 | 132540 |
| 23 | 48010 | 136520 |
| 24 | 49090 | 140620 |
| 25 | 50320 | 144840 |
| 26 | 51550 | 149190 |
| 27 | 52780 | 149190 |
| 28 | 54010 | 153670 |
| 29 | 55240 | 158280 |
| 30 | 56470 | 163030 |
| 31 | 57700 | 163030 |
| 32 | 58930 | 167920 |
| 33 | 60310 | 172960 |
| 34 | 61690 | 178150 |
| 35 | 63070 | 178150 |
| 36 | 64450 | 183490 |
| 37 | 65830 | 188990 |
| 38 | 67210 | 188990 |
| 39 | 68750 | 194660 |
| 40 | 70290 | 199100 |
| 41 | 71830 | 205070 |
| 42 | 73370 | 211220 |
| 43 | 74910 | 217560 |
| 44 | 76450 | 224100 |

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Fixation of pay in the pay matrix in regard to migration/fitment of the serving judicial officers on 01.01.2016 as indicated in Fitment Table-II above is broadly based on the following points:-

- i. Multiply the existing pay by the factor of 2.81.
- ii. The figure so arrived at is to be located in Table-I in relation to the Level applicable to the Officer (i.e, J1, J2 etc.)
- iii. Where there is an identical figure available in Table-I at the corresponding stage of the relevant level, the new revised pay shall be fixed at that stage.
- iv. Where there is no identical figure available, the new revised pay has to be fixed at the very next higher stage in that level in Table-I.

With the revised pay, DA as admissible to State Government employees shall be admissible from time to time. Other allowances admissible as on date of issue of this order shall **remain unchanged and freezed** till final judgment order of the Hon'ble Supreme court.

The revision of pay scale shall be effective from 01.01.2016.

Fixation of pay on promotion on or after 01.01.2016

For those who are promoted from the previous level to the next level, or granted financial upgradation/ACP or Selection Grade or Super Time Scale, the procedure for fixing the pay in the new pay matrix on such promotion/financial upgradation, will be as follows:

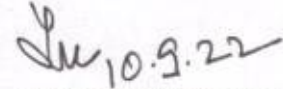
- i. Identify the level and the basic pay in Table I on the date of promotion.
- ii. Add one increment in that level itself in terms of **FR-22**.
- iii. The figure so arrived at or the next closest figure in the level to which s(he) is promoted will be the new pay on promotion
- iv. Arrear be paid as under after adjusting payment of interim relief already paid @30% of existing basic pay;

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| S.No. | Mode of Payment of Arrear |
|-------|--|
| 1. | 25% in cash within a period of 3 months; |
| 2. | Another 25% to be paid in cash within 3 months thereafter; and |
| 3. | The balance 50% has to be paid on or before the end of June, 2023. |

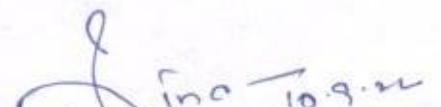
Finance Department has given its sanction vide its ID No. 102204771 Dated 30.08.2022 and it also contains the approval of the Hon'ble Chief Minister.

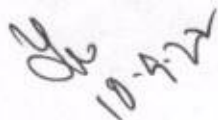
By the Name and Order of
The Governor of Rajasthan


(Praveer Bhatnagar)
Principal Secretary

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख शासन सचिव, महामहिम राज्यपाल महोदय, राजस्थान।
2. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान।
3. निजी सचिव, माननीय विधि मंत्री महोदय, राजस्थान, जयपुर।
4. निजी सचिव, मुख्य सचिव महोदय, राजस्थान, जयपुर।
5. महालेखाकार (लेखा एवं हक), राजस्थान, जयपुर।
6. निजी सचिव, प्रमुख शासन सचिव वित्त विभाग, राजस्थान, जयपुर।
7. निजी सचिव, शासन सचिव, सामान्य प्रशासन एवं मंत्रिमण्डल सचिवालय, जयपुर।
8. समस्त प्रमुख शासन सचिव/शासन सचिव, राजस्थान सरकार।
9. वित्त (नियम/बजट/व्यय-2) विभाग, शासन सचिवालय, जयपुर।
10. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जयपुर।
11. रजिस्ट्रार (प्रशासन), राजस्थान उच्च न्यायालय, जयपुर।
12. समस्त जिला एवं सेशन न्यायाधीश राजस्थान।
13. निदेशक, सूचना एवं जनसम्पर्क विभाग, राजस्थान, जयपुर।
14. अधीक्षक, राजकीय केन्द्रीय मुद्रणालय, जयपुर को राजपत्र के विशेषांक में प्रकाशनार्थ।
15. मुख्य लेखाधिकारी, शासन सचिवालय, जयपुर।
16. समस्त जिला कोषाधिकारी, राजस्थान।
17. प्रोग्रामर, विधि एवं विधिक कार्य विभाग।
18. रक्षित पत्रावली।


संयुक्त शासन सचिव


10-9-22